

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1034

TO BE ANSWERED ON 08.02.2021

IDENTIFICATION OF TRIBAL PRODUCTS

1034. DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether the identification of tribal products was undertaken across 27 States and if so, details thereof and if not, the reasons therefor;
- (b) whether the Government can list the products identified in Karnataka with the name of the tribal group;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) whether any such products identified in Karnataka has been selected for production in this year, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) Ministry of Tribal Affairs, through Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) has been implementing Scheme namely "Institutional Support for Development and Marketing of Tribal Products/Produce" for promotion and development of tribes. Under this scheme, besides other market development activities, TRIFED has also been involved in Retail Marketing activities, which involve procurement of various tribal products from its empaneled tribal suppliers (i.e., individual tribal artisans, SHGs, Organisations /Agencies working with tribal artisans) located in different States and marketing the same through Retail network of Tribes India Showrooms and exhibitions across the country. The product categories being dealt by TRIFED are Metal Craft, Tribal Textiles, Tribal Jewelry, Tribal painting, Cane & Bamboo products, Terracotta & Stone Pottery, Gift and Novelties & Organic and Natural Food Products.

Further, in consultation with State Government Implementing Agencies, Minor Forest Produce items are identified across the country for inclusion in the scheme of "Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP". To start with, the scheme had been implemented in States having areas under Schedule V of the Constitution and initially covered ten MFP items. However, the list has been modified periodically after consultation with various stakeholders and TRIFED, and currently 87 items have been notified.

(b) to (c) Yes, Sir. Under Marketing Development Activity, the following products/produce are sourced from Karnataka: Wild Honey, Shikakai, Coffee, Amla, Tree Moss etc.

(d) Does not arise in view of reply to (b) & (c) above.

(e) The schemes of "Institutional Support for Development and Marketing of Tribal Products / Produce" and "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" are demand driven. No such proposals have been received from the State Government of Karnataka in this year so far.
